

**IN THE INCOME TAX APPELLATE TRIBUNAL
AGRA BENCH 'DB': AGRA
(Through Virtual hearing)**

**BEFORE,
SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
AND
SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER**

**ITA No.78/AGR/2022
(ASSESSMENT YEAR 2017-18)**

G T Chains Limited A-10, Trans Yamuna Colony, Agra, PAN-AADCG7999J (Appellant)	Vs.	Principal Commissioner of Income Tax-1 Agra (Respondent)
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Appellant by	Sh. Deependra Mohan, CA
Respondent by	Sh. Surendra Pal, CIT-DR

Date of Hearing	19/07/2023
Date of Pronouncement	/07/2023

ORDER

PER YOGESH KUMAR U.S., JM:

This appeal by Assessee is filed against the order of Learned Pr. Commissioner of Income Tax-1, Agar ["Ld. Pr. CIT", for short], dated 21/03/2022 for Assessment Year 2017-18.

2. The assessee filed a letter dated 30/06/2023 expressing the desire to withdraw the present appeal and dismiss the same as withdrawn.

3. The Ld. Sr. DR for Revenue expressed no objection against withdrawal of the appeal filed by the assessee.

4. In view of the foregoing; this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in open Court on July, 2023

(SHAMIM YAHYA)
ACCOUNTANT MEMBER

(YOGESH KUMAR U.S.)
JUDICIAL MEMBER

Dated: /07/2023

R.N, Sr ps

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, AGRA

Draft dictated	Withdrawal
Draft placed before author	19.07.2023
Approved Draft comes to the Sr.PS/PS	.07.2023
Order signed and pronounced on	.07.2023
File sent to the Bench Clerk	.07.2023
Date on which file goes to the AR	
Date on which file goes to the Head Clerk.	
Date of dispatch of Order.	
Date of uploading on the website	.07.2023